

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

COURT – IV

20. **IA-1129/2024 in C.P.(IB)/1151(MB)/2022**

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **16.04.2024**

NAME OF THE PARTIES: Manoj Prabudas Fifadra

SECTION: 94(1) OF INSOLVENCY AND BANKRUPTCY CODE, 2016.

ORDER

1. The Counsel for the Applicant present (VC).
2. At the request of the Counsel for the Petitioner, matter is adjourned.
3. List this matter on **05.06.2024**.

Sd/-
ANU JAGMOHAN SINGH
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)